

**RESUME OF WORK DONE BY
LOK SABHA**

THIRD LOK SABHA—EIGHTH SESSION

27th May to 5th June, 1964



**LOK SABHA SECRETARIAT
NEW DELHI**

LOK SABHA SECRETARIAT

‘Resume’ of work done by Lok Sabha during the Eighth Session
of Third Lok Sabha.

Period of session	27th May to 5th June, 1964
Number of sittings	7
Number of sitting hours	34 hours and 50 minutes

2. ADJOURNMENT MOTIONS

Notices received	10
Brought before the House	Nil

3. BILLS

A. GOVERNMENT BILLS

(i) *Introduced:*

* (1) The Constitution (Nineteenth Amendment) Bill, 1964.

* Title of the Bill was changed to ‘The Constitution (Seventeenth Amendment) Bill, 1964’ when passed by Lok Sabha.

(2) The Appropriation (No. 4) Bill, 1964.

(ii) *Referred to Joint Committee:*

1. The Prevention of Food Adulteration (Amendment) Bill, 1963. ;
2. The Gold (Control) Bill, 1963. ;

(iii) *Bills passed:*

- ** 1. The Constitution (Nineteenth Amendment) Bill, 1964. ;
2. The Appropriation (No. 4) Bill, 1964. ;
3. The Slum Areas (Improvement and Clearance) Amendment Bill, 1963 (*as reported by the Joint Committee*).
4. The State Bank of India (Amendment) Bill, 1963.

(iv) *Bills passed by Houses of Parliament and assented to by the President — laid on the Table.*

1. The Appropriation (No. 3) Bill, 1964. ;
2. The Taxation Laws (Continuation and Validation of Recovery Proceedings) Bill, 1964. ;
3. The Indian Railways (Amendment) Bill, 1964.
4. The Drugs and Cosmetics (Amendment) Bill, 1964.
5. The Armed Forces (Special Powers) Continuance Bill, 1964.
6. The Public Employment (Requirement as to Residence) Amendment Bill, 1964.

** The Title of the Bill was changed to "The Constitution (Seventeenth Amendment) Bill, 1964" when passed by Lok Sabha.

7. The Dakshina Bharat Hindi Prachar Sabha Bill, 1964.
8. The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Bill, 1964.
9. The Goa, Daman and Diu Judicial Commissioners' Court (Declaration as High Court) Bill, 1964.
10. The Indian Coinage (Amendment) Bill, 1964.
11. The Industrial Development Bank of India Bill, 1964.
12. The Oil and Natural Gas Commission (Amendment) Bill, 1964.
13. The Durgah Khawaja Saheb (Amendment) Bill, 1964.
14. The Advocates (Amendment) Bill, 1964.

B. PRIVATE MEMBERS' BILLS

Opinions on Bills - laid on the Table

Papers No. III containing opinions on the Criminal Law Amendment Bill, 1963 by Shrimati T. Lakshmi Kanthamma.

4. CALLING ATTENTION. - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197

S. No.	Subject	Name of Member	Name of Minister Date of statement
1	2	3	4
1.	Reported firing by police on refugees from East Pakistan on the 19th May, 1964, at Tiruvelli Railway station resulting in the death of some refugees and injuries to several.	Shri Krishnapal Singh.	Shri Maheshwari Tyagi 27-5-1964

1	2	3	4
2.	Reported news about the Chinese rejection of the proposal regarding talks on the basis of no posts in demilitarised zone.	Shri R.G. Dubey	Shri L. Lal Bahadur Shastri 1-6-1964
3.	Holding-up of trains carrying Pakistani nationals to West Pakistan by the Pakistani troops at the Indo-Pakistan border.	Shri Mohan Swarup	Shri Jai Sukh Lal Hathi 2-6-1964
4.	Collision of Chakradhapur-Nagpur Passenger with a Railway engine on the 17th May, 1964 at Rajnandgaon station resulting in injuries to several persons.	Shri Ram Sewak Yadav	Shri Shah Nawaz Khan 3-6-1964
5.	Reported news about the missing Ilyushin aircraft.	Shri S. M. Banerjee	Shri D. B. Chavan 3-6-1964
6.	Reported news about burning of houses and shops of Indians in British Guiana.	Shri S. M. Banerjee	Shri Dinesh Singh 4-6-1964
7.	Reported rigging of the draw of prizes for Premium Prize Bonds held in May, 1964 at Bombay.	Shri Hari Vishnu Kamath.	Shri T. T. Krishnamachari 5-6-1964
8.	Outbreak of fire in the Northern Railway godown in Delhi on the 4th June, 1964.	Shri Hukam Chand Kachwai	Shri S. V. Ramaswamy. 5-6-1964

5. DIVISIONS

No. of Divisions held 11

6. FINANCIAL BUSINESS

GENERAL BUDGET

Supplementary Demands for Grants (General)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (General) for 1964-65.	27-5-64	2-6-64	2-6-64

7. MEMBERS

Oath or affirmation

Name	Constituency	State	Language of oath /affirmation	Date
1. Shri Vidya Charan Shukla	Mahasamund	Madhya Pradesh	Hindi (oath)	27-5-1964
2. Shri Shiv Charan Mathur.	Bhilwara	Rajasthan	English (oath)	1-6-1964

8. OBITUARY REFERENCES

S.No.	Name and particulars of Membership	Date of death	Date on which reference made
1.	Shri Banarsi Prasad Sinha, sitting member of Lok Sabha and also a member of the First and Second Lok Sabha	15-5-1964	27-5-1964
2.	Dr. Hari Mohan, Member of the First Lok Sabha.	18-5-1964	27-5-1964
3.	Shri Jawaharlal Nehru, Prime Minister.	27-5-1964	29-5-1964

9. PAPERS LAID ON THE TABLE

- (i) By Government 75
(ii) By Private Members 1

10. QUESTIONS ANSWERED

- (i) Starred -- 192
(ii) Unstarred -- 483
(iii) Short Notice -- 4

11. RESOLUTIONS

(i) Government Resolution:

Subject	Name of Minister	Date of Discussion	Decision of the House
Condolence resolution on the passing away of Shri Jawaharlal Nehru, Prime Minister.	Shri Gulzarilal Nanda	2-5-64	Unanimously adopted.

(ii) Private Members' Resolutions:

S.No.	Subject	Member	Date of Discussion	Decision of the House
1.	National Policy in Education.	Shri Sidheshwar Prasad	1-5-64 (7th Session) 5-6-64	Withdrawn by leave of the House.
2.	Rise in prices of essential commodities.	Shri S. M. Banerjee	5-6-64	Discussion not concluded.

12. STATEMENTS BY MINISTERS

S. No.	Subject	Name of Minister	Date
1.	Sudden illness of the Prime Minister.	Shri Gulzarilal Nanda	27-5-1964
2.	Passing away of Shri Jawaharlal Nehru, Prime Minister.	Shri C. Subramaniam	27-5-1964
3.	Correcting the reply given on the 20th December, 1963 to Starred Question No. 694 by Dr. L.M. Singhvi and others regarding export of Khadi goods.	Shri Nityanand Kanungo	5-6-1964
4.	Missing Il'yushin aircraft	Shri D. R. Chavan	5-6-1964

13. ANNOUNCEMENT BY SPEAKER/DEPUTY SPEAKER.

Subject	By whom	Date
Condolence messages on the passing away of Shri Jawaharlal Nehru.	Speaker	5-6-1964